

[Shri Bedabrata Barua]

land reforms; it is obvious, it is known to everybody. This is what has to be fought.

SHRI M. MUHAMMAD ISMAIL (Manjeri) : It is strange that the question of elections in Kerala has been made one of the reasons for supporting this no confidence motion by some of our friends, and it is stranger still that the people who want elections in West Bengal,...

SHRI UMANATH : Free and fair elections.

SHRI M. MUHAMMAD ISMAIL : ... I am coming to that, do not want such elections in Kerala.

SHRI UMANATH : Rigged elections, that is the point.

SHRI M. MUHAMMAD ISMAIL : They brought out some reasons for not wanting this election just now in Kerala.

The election is being conducted not by the Central Government. Under any democracy there must be some agency independent of the Government to conduct elections, and there is such an agency in India also, and that is the Elections Commission. They are carrying on their work, preparing for the elections, preparing the electoral rolls according to rules, according to their programme, according to their schedule, and such work has been carried on throughout the country including Kerala.

The last such operation took place between 15th November and 30th

November, 1969, when the electoral rolls were revised throughout the country, and in Kerala the same operations took place. All the parties were informed of those processes by the Election Commission. At that time no such question as is being raised now was brought up.

Just before that time, the Namboodiripad Government was in existence in Kerala. Then also this work of revision of the electoral rolls was taking place. After that, on the basis of the electoral rolls prepared as a result of the operations of the Election Commission between 15th and 30th November, 1969, three bye-elections have taken place in Kerala. At that time too this question of something being wrong with the electoral rolls was not brought up before the authorities.

MR. CHAIRMAN : He may continue tomorrow.

BUSINESS ADVISORY COMMITTEE FIFTY-FIRST REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAGHU RAMAIAH) : I present the Fifty-first Report of the Business Advisory Committee.

18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, July 29, 1970|Sravana 7, 1892 (Saka).
